

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942
WP(C) TMP NO. 3 OF 2020**

Petitioner:-

Col. Thomas Kochappan (Retired) also alias P.T. Kochappan,
S/o. Joseph Thomas, aged 76,
Kizhakke Thottunkal from Palliath,
Anthakaranazhi.P.O., Pin : 688 531.

By Adv. Smt. C.G. Bindhu

Respondents:

1. Thuravoor Grama Panchayat, represented by Secretary,
Thuravoor.P.O., Cherthala, Alappuzha District, Pin : 688 532.
2. Secretary, Thuravoor Grama Panchayat,
Thuravoor.P.O., Cherthala, Alappuzha District, Pin : 688 532.

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 24th day of April, 2020

Petitioner shall take out notice by e-mail to respondents 4 and 5. The petitioner shall provide e-mail ID in respect of respondents 4 and 5 to the Registry, today itself.

2. There will be an interim direction to the respondents to permit the petitioner to carry out constructional activities if those are in accordance with Ext.P4 building permit.

Post the writ petition on 18.05.2020.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits:

Ext.P1 - True copy of the Possession Certificate dated 14.11.2017 issued by the Village Officer, Thuravoor South Village certifying that 45.35 Ares of property in Survey No.168/2E, 168/2G, 168/1F/1, 168/2E/1 is in his absolute possession and enjoyment.

Ext.P2 - True copy of the permit dated 22.11.2017 issued by the respondent panchayat for constructing compound wall.

Ext.P3 - True photocopy of the photograph of the gate and compound wall.

Ext.P3(a) - True photocopy of the photograph of the notice board.

Ext.P4 - True copy of the permit dated 30.4.2018 issued by the 1st respondent.

Ext.P5 - True copy of the stop memo dated 16.3.2020 served on 17.3.2020 by the respondents.